

between the Board and Government are going on. It is just possible that according to the proposals of the Board, which are accepted, an amendment to the Constitution may become necessary. All these aspects are being very carefully examined, and it is hoped that we would be in a position to arrive at a decision early.

Shri Achuthan : May I know the total quantity of spurious *khaddar* that is now manufactured in India?

Shri R.G. Dubey : We have no information.

Coal

*830A. **Shri Jhulan Sinha:** Will the Minister of Production be pleased to state :

(a) whether it is a fact that the expenditure on the Coal Commissioner's Office and in State collieries has inflated during the last four years and the production of coal decreased; and

(b) if so, the action Government propose to take in the matter?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): (a) The normal expenditure on the Coal Commissioner's Organisation during the years 1951-52 to 1954-55 was more or less steady.

While the production of coal in State Collieries during the years 1951-52, 1952-53 and 1953-54 was also more or less steady, there was a fall of about 2 lakh tons in 1954-55. This fall in production is due to shrinkage of working faces due to the age of the mines, exhaustion of reserves in some quarries, temporary stoppage of work and removal of overburden by mechanical means and transitional and temporary difficulties because of a changeover from contract system of coal raising to departmental working.

(b) To improve the working of the State Collieries Government have sanctioned various schemes. Two statements are laid on the Table of the Sabha showing (i) the development schemes already sanctioned and (ii) the schemes proposed to be taken up during the Second Five Year Plan period to improve their working. [See Appendix V, annexure No. 35].

Shri Jhulan Sinha : May I know whether Government have taken into consideration the suggestions made by the Public Accounts Committee and the Estimates Committee in this respect before formulating these proposals for development?

Shri R. G. Dubey : As will be seen from the two statements placed on the

Table of the House, the suggestions made by the Public Accounts Committee have been obviously incorporated in the proposals for development which have been sanctioned now, and those which are pending sanction in the context of the Second Five Year Plan.

Shri Bhagwat Jha Azad : May I know how far the proposed development schemes would help in removing the causes for the fall of 2 lakhs of tons in our production, and how far they will increase our production in the near future?

Shri R. G. Dubey : As has been stated in the second statement, certain methods of improvement have been adopted, and development expenditure is proposed to be incurred in respect of mechanisation of mines, sand stowing, washeries etc. When this expenditure is incurred, it is expected that the fall in production would be compensated for.

WRITTEN ANSWERS TO QUESTIONS

Special Marriage Act, 1954

*839. **Shri Shree Narayan Das :** Will the Prime Minister be pleased to state the number of marriages registered so far in all the Indian Missions abroad since the Special Marriage Act, 1954 was enacted?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan) : No marriage under the Special Marriage Act, 1954, has so far been solemnised in the Indian Missions abroad.

कोयला उद्योग का राष्ट्रीयकरण

*८४१. श्री एम० एल० द्विवेदी : क्या उत्पादन मंत्री यह बताने की कृपा करेंगे कि :

(क) कोयला उद्योग के राष्ट्रीयकरण की सरकारी नीति के अर्धीन गैर-सरकारी उपक्रमों के राष्ट्रीयकरण के लिये क्या शर्तें निर्धारित की गई हैं; और

(ख) कोयले की खदानों का अनुचित प्रयोग न होने देने के लिये सरकार क्या कार्यवाही करने का विचार रखती है?

उत्पादन मंत्री के सभासचिव (श्री आर० श्री० बुबे) : (क) वर्तमान गैर-सरकारी कोयले की खानों के बारे में सरकार ने फैसला किया है कि उन्हें किसी निश्चित समय के